

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/1918/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 11th April 2019.

Sub:- Restricted holiday with station leave permission.

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/208 dtd. 09.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer Restricted holiday on 20.04.2019 along with station leave permission from the morning of 19.04.2019 till the evening of 20.04.2019, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

192/
Memo NO.HC.VII-314/93/1919-A, dated 11.04.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Systems Analyst, Gauhati High Court.

JOINT REGISTRAR (VIGILANCE)

Rdgn